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Central Administrative Tribunal Principal Bench: New Delhi

MA-732/2001 in CP 142/1999 OA 2685/97

New Delhi this the 10th day of April 2001

Hon'ble Shri S.R. Adige, Vice Chairman (A) Hon'ble Dr. A. Vedavalli, Member (J)

- 1. Dr. Ranjana Amar
 W/o Dr. Sunil Kakkar,
 Medical Officer,
 Directorate of Health Service,
 NCT of Delhi
 R/o A-2/B, 135-A, Paschim Vihar,
 New Delhi-110 063.
- Dr. Savita Saini,
 W/o Dr. A.K.. Saini,
 Medical Officer,
 Directorate of Health Service,
 NCT of Delhi
 R/o 128-D, Sunder Apartments,
 Paschim Vihar, New Delhi-110 087.
- Dr. Gayatri,
 W/o Dr. R.P. Singh,
 Medical Officer,
 Directorate of Health Services,
 NCT of Delhi
 R/o 164 Sector III,
 R.K. Puram, New Delhi-110 022.
- 4. Dr. Ram Ratan Rathi,
 S/o Shri Dharam Singh,
 Medical Officer,
 Directorate of Health Services,
 NCT of Delhi
 R/o 1140 Rajgarh, St. No. 4,
 Jheel, Delhi-110 031.
- 5. Dr. Sameer Pandit,
 S/o Shri R.K. Pandit,
 Medical Officer,
 Directorate of Medical Officer
 NCT of Delhi
 R/o E-4 Nawada Housing Complex,
 Kakrola More, Uttar Nagar,
 New Delhi-110 059.
- 6. Dr. Yogeshwar Prasad, S/o Shri Sudarshan Ram Medical Officer, Directorate of Health Services, Medical Officer NCT of Delhi R/o Type I, Quarter-16, Old HMD Colony, Shahdara, Delhi-110 095.



7. Dr.Rajiv Kumar Agarwal
S/o Shri Krishna
Medical Officer,
Directorate of Health Services,
NCT of Delhi
R/o 40 Rail Vihar,
Sector 30,
NOIDA, UP.



- 8. Dr. Sharad Kumar Gupta,
 S/o Shri M.L. Gupta,
 Medical Officer,
 Directorate of Health Services,
 NCT of Delhi
 R/o I-16,Street No. 8, Vijay Chowk,
 Laxmi Nagar,
 Delhi-1210 092.
- 9. Dr. Meenakshi Garg,
 W/o Dr. Alok Garg,
 Medical Officer,
 Directorate of Health Services,
 NCT of Delhi
 R/o 163 Balco Apartments,
 581 P Exten.
 Delhi-110092.
- 10. Dr. Sunila Mehra.
 D/o Shri R.P. Mehra,
 Medical Officer,
 Directorate of Health Services,
 NCT ofDelhi.
 R/o S-455, Ground Floor, Greater Kailash-I
 New Delhi-110 048.
- 11. Dr. Anita Pathroliya
 W/o Dr. R.K. Lookar,
 Medical Officer,
 Directorate Health Services,
 NCT of Delhi
 R/o 75-76 Looker Nilwas,
 Narela Road,
 Alipur, Delhi-110 036.

(By Advocate: Shri Pramod Gupta)

Versus

- ShriRomesh Chandra, Secretary, Govt. of NCT of Delhi, 5 Sham Nath Marg, Delhi-110 054.
- The Director of Health Services, Delhi, E-Block, Saraswati Bhawan, Connaught Place, New Delhi.
- (By Advocate: (Tens)

ORDER (Oral)

Hon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Pramod Gupta presses MA-732/2001 seeking withdrawal of CP-142/99 in OA-2685/97. Prayer in MA-732/2001 allowed and CP-142/99 dismissed as withdrawn. In this connection, Shri Gupta has invited our attention to para 3 b) of MA-732/2001 in which he seeks withdrawal of CP-142/99 in OA-2685/97; CP-118/99 in OA-2750/97; CP-119/99 in OA-2984/97; CP-130/99 in OA 2564/97 and CP-135/99 in OA-2599/97 and prays that all these CPs also be treated as withdrawn. Prayer allowed and the above aforesaid CPs are also treated as withdrawn.

Let a copy of this order be placed in CPs records.

(Dr. A. Vedavalli)
Member (J)

(S.R. Adige) Vice Chairman (A)

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Central Administrative Tribunal Principal Bench: New Delhi

MA-732/2001 in CP 142/1999 OA 2685/97

New Delhi this the 10th day of April 2001

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(By Advocate: Shri Pramod Gupta)

Versus

- ShriRomesh Chandra, Secretary, Govt. of NCT of Delhi, 5 Sham Nath Marg, Delhi-110 054.
- The Director of Health Services, Delhi,
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ORDER (Oral)

Hon'ble Shri S.R. Adige, Vice Chairman (A)

withdrawal of CP-142/99 in OA-2685/97. Prayer in MA-732/2001 allowed and CP-142/99 dismissed as withdrawn. In this connection, Shri Gupta has invited our attention to para 3 b) of MA-732/2001 in which he seeks withdrawal of CP-142/99 in OA-2685/97; CP-118/99 in OA-2750/97; CP-119/99 in OA-2984/97; CP-130/99 in OA 2564/97 and CP-135/99 in OA-2599/97 and prays that all these CPs also be treated as withdrawn. Prayer allowed and the above aforesaid CPs are also treated as withdrawn.

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(Dr. A. Vedavalli)
Member (J)

(S.R. Adige)
Vice Chairman (A)

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